

F. No.- A. 35017/ 16 /2018 - Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes and Customs)

North Block, New Delhi,
Dated, the 19th December, 2018

Office Order No. 178 /2018

In pursuance of Department of Personnel & Training's OM No. 10/10/2018-EO (MM-I) dated 29.11.2018 appointing Shri Anurag Sehgal, IRS (C&CE: 2007), Joint Commissioner, Delhi Customs Zone as Deputy Secretary in the Department of Commerce under Central Staffing Scheme, his services are placed at the disposal of Department of Commerce on deputation basis for a period of four years from the date of taking over charge of the post or until further orders, whichever event takes place earlier.


(Dharmvir Sharma)

Under Secretary to the Govt. of India

Copy to:

1. The officer concerned.
2. The Principal Chief Commissioner, Delhi Customs Zone with the request to relieve the officer w.e.f. 31.12.2018 to join his new assignment as Deputy Secretary in the Department of Commerce.
3. Shri. J. Srinivasan, Director (MM), Department of Personnel & Training, North Block, New Delhi w.r.t their O.M No. 10/10/2018-EO (MM-I) dated 29.11.2018 for information.
4. The Secretary, Department of Commerce, Udyog Bhawan, New Delhi - 110107.
5. PS to FM / MoS (R) / Revenue Secretary/ Chairman, CBIC/ All Members, CBIC/ JS (Admn-IC)/ Commissioner (Coord), CBIC/ Director (Ad.V)/SO (P).
6. AS (R)/JS (R)/DS (Admn- Hqrs.)/US (Ad.I)/ Hindi Section.
7. All Heads of Department under CBIC/Pr.CCA, CBIC, New Delhi.
8. Pr. ADG (HRM-I), DGHRD/ ADG (HRM-II), DGHRD.
9. The Manager Website, Directorate General of Systems, New Delhi for uploading on website of CBIC.
10. Office Order Folder.